

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU

ORDER

No 1148 /Acctt

Dt: 14.02.2022

As Ms. Suhasni Vasisatha, Addl Special Mobile Magistrate R. S. Pura has proceeded on 20 days earned leave w.e.f. 14.02.2022 to 05.03.2022, the application of the officer has been submitted to The Registrar General, High Court of J&K and Ladakh.

In the mean time, till the additional charge of the court of Addl. Special Mobile Magistrate, R.S. Pura has been assigned to some other court, Munsiff R. S. Pura shall look after the routine charge of the said court and also deal with criminal urgent matters.



I/C Pr. Distt. & Sessions Judge
Jammu

No 11,168-74 /PDSJ-J

Date: 14.02.2022

Copy to the:-

- 1) Registrar General, Hon'ble High Court of J&K and Ladakh at Jammu/Srinagar, for information.
- 2) Secretary to Hon'ble Mr. Justice D. S. Thakur, Administrative Judge for Jammu District for information of his Lordship.
- 3) Chief Judicial Magistrate, Jammu for information.
- 4) Munsiff/JMIC, R S Pura for information and compliance.
- 5) Addl. Mobile Magistrate (13 FC), R. S. Pura for information.
- 6) Office copy.
- 7) e-Court for uploading the same on official website.

I/C Pr. Distt. & Sessions Judge
Jammu



14.2.22